

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 59/97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

B JOHN & ANR.

- V E R S U S -

S. E. RAILWAY

For the applicants : None

For the respondents : Ms. B. Ray, counsel.

Heard on 4.5.99

Order on 4.5.99

O R D E R

When the matter is taken up today, none appears for the applicants.

I find that on earlier two consecutive occasions neither the applicant nor his advocate was present. I am, therefore, satisfied that the applicant is no longer interested in pursuing the case. Hence the matter is dismissed for default.

D. Purkayastha
(D. Purkayastha)
Member (J)